

**WHO specifications/guidelines for drinking water**

823. SHRI PARVEZ HASHMI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that the World Health Organisation (WHO) has circulated the specifications/guidelines for drinking water recently;
- (b) if so, whether Government has accepted the said specifications/guidelines;
- (c) whether Government has sought more clarifications from WHO in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The World Health Organization (WHO) has published the Third Edition of "Guidelines for Drinking-water Quality" in the year 2004 and the fourth edition in 2011.

(b) The WHO Guidelines for Drinking Water Quality are addressed primarily to water and health regulators, policy makers and their advisors to assist in the development of national standards. The Bureau of Indian Standards, Government of India has considered the guidelines prepared by WHO, Indian Council of Medical Research and Central Public Health and Environmental Engineering Organization and after a series of consultations with various stakeholders, had published the Indian Standard, IS-10500 for Drinking Water Specifications. This Indian Standard is accepted by the Central and State Governments.

(c) and (d) The Ministry of Drinking Water and Sanitation, Government of India, did not seek any clarifications from WHO on drinking water specifications.

**Funds under Project Tiger**

†824. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the names of the States where Project Tiger is in operation at present together with the details thereof, State-wise;
- (b) the details of funds provided to the State Governments for the maintenance of each Project Tiger from the year 2013 to 2016;

---

†Original notice of the question was received in Hindi.

(c) whether Government has slashed the pre-determined fund allocations for those Projects; and

(d) if so, whether the paucity of funds would not adversely affect those Projects;

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The names of the States wherein Project Tiger is in operation at present alongwith the details thereof, State-wise, is at Statement-I (*See below*).

(b) The details of funds provided to the State Governments for the maintenance of each Tiger Reserve under the Centrally Sponsored Scheme of Project Tiger from the year 2013 to 2016 are at Statement-II (*See below*).

(c) No, Sir.

(d) Question does not arise.

**Statement-I**

*State-wise names of the States along with details wherein Project Tiger is in operation at present*

Sl. No.	State	Name of Tiger Reserve	Area of the core/ critical tiger habitat (In Sq. Kms.)	Area of the buffer/ periph- eral (In Sq. Kms.)	Total area (In Sq. Kms.)
1	2	3	4	5	6
1.	Karnataka	Bandipur	872.24	584.06	1456.3
2.	Uttarakhand	Corbett	821.99	466.32	1288.31
	Uttar Pradesh	Amangarh (buffer of Corbett TR)	-	80.60	80.60
3.	Madhya Pradesh	Kanha	917.43	1134.361	2051.791
4.	Assam	Manas	840.04	2310.88	3150.92
5.	Maharashtra	Melghat	1500.49	1268.03	2768.52
6.	Jharkhand	Palamau	414.08	715.85	1129.93

1	2	3	4	5	6
7.	Rajasthan	Ranthambore	1113.364	297.9265	1411.291
8.	Odisha	Similipal	1194.75	1555.25	2750.00
9.	West Bengal	Sunderbans	1699.62	885.27	2584.89
10.	Kerala	Periyar	881.00	44.00	925.00
11.	Rajasthan	Sariska	881.1124	332.23	1213.342
12.	West Bengal	Buxa	390.5813	367.3225	757.9038
13.	Chhattisgarh	Indravati	1258.37	1540.70	2799.07
14.	Arunachal Pradesh	Namdapha	1807.82	245.00	2052.82
15.	Uttar Pradesh	Dudhwa	1093.79	1107.9848	2201.7748
16.	Tamil Nadu	Kalakad-Mundanthurai	895.00	706.542	1601.542
17.	Bihar	Valmiki	598.45	300.93	899.38
18.	Madhya Pradesh	Pench	411.33	768.30225	1179.63225
19.	Maharashtra	Tadoba-Andnari	625.82	1101.7711	1727.5911
20.	Madhya Pradesh	Bandhavgarh	716.903	820.03509	1536.938
21.	Madhya Pradesh	Panna	576.13	1021.97	1598.10
22.	Mizoram	Dampa	500.00	488.00	988.00
23.	Karnataka	Bhadra	492.46	571.83	1064.29
24.	Maharashtra	Pench	257.26	483.96	741.22
25.	Arunachal Pradesh	Pakke	683.45	515.00	1198.45
26.	Assam	Nameri	320.00	144.00	464.00
27.	Madhya Pradesh	Satpura	1339.264	794.04397	2133.30797
28.	Tamil Nadu	Anamalai	958.59	521.28	1479.87
29.	Chhattisgarh	Udanti-Sitanadi	851.09	991.45	1842.54
30.	Odisha	Satkosia	523.61	440.26	963.87
31.	Assam	Kaziranga	625.58	548.00	1173.58
32.	Chhattisgarh	Achanakmar	626.195	287.822	914.017
33.	Karnataka	Dandeli-Anshi	814.884	282.63	1097.514
34.	Madhya Pradesh	Sanjay-Dubri	812.571	861.931	1674.502

1	2	3	4	5	6
35.	Tamil Nadu	Mudumalai	321.00	367.59	688.59
36.	Karnataka	Nagarahole	643.35	562.41	1205.76
37.	Kerala	Parambikulam	390.89	252.772	643.662
38.	Maharashtra	Sahyadri	600.12	565.45	1165.57
39.	Karnataka	Biligiri Ranganatha Temple	359.10	215.72	574.82
40.	Telangana	Kawal	892.23	1123.212	2015.44
41.	Tamil Nadu	Sathyamangalam	793.49	614.91	1408.40
42.	Rajasthan	Mukandra Hills	417.17	342.82	759.99
43.	Maharashtra	Nawegaon-Nagzira	653.674	-	653.674
44.	Andhra Pradesh	Nagarjunsagar Srisailam	2595.72	700.59	3296.31
45.	Telangana	Amrabad	2166.37	445.02	2611.39
46.	Uttar Pradesh	Pilibhit	602.7980	127.4518	730.2498
47.	Maharashtra	Bor	138.12	678.15	816.27
48.	Uttarakhand	Rajaji	819.54	255.63	1075.17
49.	Assam	Orang	79.28	413.18	492.46
TOTAL			39788.12	31250.45	71038.57

**Statement-II**

*Details of funds provided to the State Governments for the maintenance of each Tiger Reserve under the Centrally Sponsored Scheme of Project Tier from the year 2013 to 2016*

(₹ in lakhs)

Sl. No.	States	2013-14	2014-15	2015-16	2016-17 (as on 27.4.2016)
1	2	3	4	5	6
1.	Andhra Pradesh	211.7804	184.141	0.00	
2.	Arunachal Pradesh	757.1705	658.426	429.53900	
3.	Assam	808.9665	1509.389	1425.4130	

1	2	3	4	5	6
4.	Bihar	285.0898	317.096	223.55051	
5.	Chhattisgarh	583.056	609.827	398.94500	
6.	Jharkhand	251.168	199.080	47.98470	
7.	Karnataka	2016.0318	1565.773	1378.19440	Total allocation
8.	Kerala	489.296	517.5351	396.60100	is ₹ 37500
9.	Madhya Pradesh	4815.734	4335.118	1421.00700	Lakhs for the
10.	Maharashtra	3453.3483	3425.524	3923.07890	current financial
11.	Mizoram	233.68	232.189	187.98450	year
12.	Odisha	786.9	707.391	544.80052	
13.	Rajasthan	512.848	627.192	1257.80800	
14.	Tamil Nadu	763.255	864.316	1950.17128	
15.	Uttarakhand	384.045	391.1941	683.98538	
16.	Uttar Pradesh	525.876	760.928	624.54630	
17.	West Bengal	348.516	596.882	376.50781	
18.	Goa	2.05	0.00	0.00	
19.	Telangana	0.00	0.00	214.81920	
TOTAL		17,228.81133	17,502.00	15484.9365	37500.00

#### Sickness of animals in zoos

825. SHRI RAJKUMAR DHOOT: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that sickness among animals kept in various zoos of the country is at alarming levels;

(b) if so, the details thereof; and

(c) what remedial measures Government has taken or proposes to take to save the animals from sickness?